

SHRI M. L. SONDHI :  
 SHRI MAHANT DIGVIJAI  
 NATH :  
 SHRI R. BARUA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the two 'Super power' medium-wave transmitters of 1,000 k.w. each to be installed at Calcutta and Rajkot are a year behind the schedule ;

(b) if so, the main reasons for the delay ;

(c) the steps being taken to complete and instal the high power transmitters in time ; and

(d) the total loss suffered due to this delay ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The reasons for delay are :

*In Respect of Transmitter at Calcutta*

1. Late receipt of equipment and erection tools from the supplier ;
2. Slow progress of construction of civil works ; and
3. Non-availability of bulk power supply in time for testing of the transmitter.

*In Respect of Transmitter at Rajkot*

1. Delay in supply of principal transmitting equipment by the supplier ;
2. Delay in contractual payment on account of devaluation of Indian Rupee and British pound.

(c) The Calcutta transmitter is expected to be commissioned in August, 1969. In the case of Rajkot transmitter efforts are being made to get the delivery of equipment early so that it may be completed during the year 1970.

(d) No financial loss has been suffered on account of this delay.

**Demonstration by Building Workers in Delhi**

\*259. SHRI BAIDHAR BEHERA :  
 SHRIMATI SUSEELA  
 GOPALAN :  
 SHRI SATYA NARAIN SINGH :  
 SHRI GANESH GHOSH :  
 SHRI D. C. SHARMA :  
 SHRI S. KUNDU :  
 SHRI R. K. SINHA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that a large number of building workers in Delhi held demonstration at his residence on the 26th May, 1969 ;

(b) whether it is also a fact that the demonstrators demanded that the recommendations of the Minimum Wages Committee in respect of building workers be implemented immediately ; and

(c) if so, the steps taken to meet the demands of the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The building workers did hold a demonstration at the Labour Minister's residence, on 26th May when however the Labour Minister was at Calcutta and could not meet the workers.

(c) The wages recommended by the Committee have been notified. The Inspecting Staff has been instructed to carry out the inspections and deal with cases of non-payment of the notified wage rates.

**Distribution of Tractors**

\*260. SHRI SHRI CHAND GOYAL :  
 Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the State-wise distribution or allocation of tractors in 1968-69 ;

(b) the State-wise demand for tractors in 1968-69 ; and

(e) whether it is a fact that Punjab has not been supplied with tractors according to its demand ?